				÷	nere for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	285		285	1254572066	60.85	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	768857521	5	745657521	36.17	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	10	14416352	10	14416352	0.70	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00	0	0	0	NA
6	Operational creditors (Employees)					0.00	0	0	0	NA
7	Operational creditors (Government Dues)	1	297867500	1	37198400	1.80	0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	9952910	2	9952910	0.48	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00	0	0	0	NA
Total		304	1091094283	303	2061797249	100.00	0	0	0	